

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 23.01.2023 to 29.01.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	29/09/2022	Company Petition (Companies Act)	710102080062022		SHRI HARISH CHANDER VS HEMKUNT BUSINESS SOLUTIONS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Section 246	24/01/2023	Pgs not clear 175,187	CS Nitin
2	24/11/2022	Company Petition (Companies Act)	710102097252022		SHRIKRISHNA B PANDEY THROUGH HIS ATTORNEY VS EICHER MOTORS LIMITED	Sec. 59, Sec. 58(3)	25/01/2023	no sign in every pgs of petition	Rachit
3	7/12/2022	Company Petition IB (IBC)	710102101012022		AVON CONTAINNERS PRIVATE LIMITED VS AIR VISION INDIA PRIVATE LIMITED	IBC Under Sec 9	25/01/2023	counsel detail missed in every index, page:51, 53, 133, 381, not clear, page:195-197 missed, etc	Tarun
4	7/12/2022	Company Petition (Companies Act)	710102101062022		VIKAS MITTAL VS ASHOKA VINIYOGA LTD	Sec. 241(1), Sec. 242(4)	24/01/2023	Pgs missed 291, pgs not clear 327,340,345,350,355	Samridhi
5	16/12/2022	Company Petition IB (IBC)	710102103822022		EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS M/S RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	25/01/2023	page:126-131, 139-145, 148-149, 189, 191, 193, 195, 204-207, 1221-1233, not clear, page 976, 981, 988, hindi, 4048-4116 true copy sign missed, 2127, 2155, 2219, 2257-2260, 2274-2278, 3356-3366, 3373-3379, page: not clear, etc(typed copy pages wrong mention contact to registry) etc	Atul Sharma
6	15/12/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102103662022		TIMES DIGITAL LIMITED VS M/S RAHEJA DEVELOPERS LIMITED	Sec. 230-232 - Second Motion	25/01/2023	Pgs cut 422,425,428,430, pgs not clear 431 (pgs missed 408 to 456 according to master index)	Gaurav
7	16/12/2022	Company Petition (Companies Act)	710102104112022		RAJENDRA NATH BHEL & OTHERS VS PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	23/01/2023	BR/power of attorney missed with NCLT form 12, serve the petition to all respondent	Umesh
8	25/12/2022	Company Petition IB (IBC)	710102106912022		NBCC ENVIRONMENT ENGINEERING LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	25/01/2023	page:2 , 4, 23, not clear, true copy sign missed on every pages of annexures, etc	Varun
9	24/12/2022	Company Petition IB (IBC)	710102106812022		AVON CONTAINNERS PRIVATE LIMITED VS NOBLE MOULDS PRIVATE LIMITED	IBC Under Sec 9	25/01/2023	"25rs advocate welfare has been wrong place paste on blank side of vakaltnama,etc "	Tarun
10	29/12/2022	Company Petition IB (IBC)	710102107762022		AKHIL AHUJA VS NOBLE MOULDS PRIVATE LIMITED	IBC Section 59	25/01/2023	page:63-73, 108-118, not clear, etc	Vishal
11	29/12/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102107752022		DELIGHT RESORTS PRIVATE LIMITED VS NOBLE MOULDS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25/01/2023	Pgs not clear 554, wrong section select	RANJANA ROY GAWAI
12	2/1/2023	Company Petition IB (IBC)	710102000292023		SURAKSHA ASSET RECONSTRUCTION LIMITED VS RAJIV GOYAL	Section 95(1)	25/01/2023	page:34 , not clear,	ARVIND
13	3/1/2023	Company Petition (Companies Act)	710102000572023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. ANIEL KUMAR SAHA	Application under any other provisions	27/01/2023	wrong section and case type wrong, etc	Atul Sharma
14	3/1/2023	Company Petition IB (IBC)	710102000962023		UNION BANK OF INDIA VS GARDENIA INDIA LIMITED	IBC under Sec 7	25/01/2023	page:26-35, 39-104, 144-152, 154-156, 160, 168-176, 178-189, page are cut, 25rs advocate welfare and 3rs court fee missed and misplaced (paste on blank side of vakalatnama)etc,(pls filed proper upload 51-90 wrong arrange pls checked) page:50-90 missed,etc	Samarendra

15	3/1/2023	Company Petition (Companies Act)	71010200722023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. AUNIRBAN SAHA	Application under any other provisions	27/01/2023	wrong section and case type wrong, etc	Atul Sharma
16	9/1/2023	Company Appeal(Companies Act)	710102002692023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. AUNIRBAN SAHA	Sec 252 (1)	27/01/2023	Wrong income tax advance service, kindly serve to delhi dcit cell delhi high court	Vaibhav Gupta
17	7/1/2023	Company Petition IB (IBC)	710102002592023		GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED VS GAMMA GAANA LIMITED	IBC Under Sec 9	25/01/2023	25rs advocate welfare and 3rs court fee not clear	Sujoy
18	12/1/2023	Company Petition (Companies Act)	710102004212023		ASHNEER GROVER VS RESILIENT INNOVATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23/01/2023	Master index missed, memo of parties/synopsis/list of dates &&& events missed/ no serial no in annexures, MoA &&& AoA and company master data missed, incomplete documents	RAHUL KUM AR
19	12/1/2023	Intervention Petition (IBC)	710102003982023		SATYAJEET PANDA VS ANS APARTMENTS PRIVATE LIMITED	Sec 60(5)	25/01/2023	tc not approved, proper true copy certified on every pages of annexure, etc	RAHUL KUM AR
20	11/1/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102003942023		J. H. JEWELS PRIVATE LIMITED VS ANS APARTMENTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24/01/2023	Pgs missed 48, pgs not clear 100 to 112,117,128,129,131,135 to 140,157,185,186,188,190 to 204,244 to 259,261 to 263,266,286,289,291 to 300,302,334 to 336,338,340 to 355	Madhuri
21	12/1/2023	Company Petition IB (IBC)	710102004552023		KAPIL DEV VS PENTANE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	25/01/2023	jurisdiction gurugram	Pallavi
22	13/01/2023	Company Petition IB (IBC)	710102004862023		CANARA BANK VS FRIENDS AUTO (INDIA) LIMITED	IBC under Sec 7	25/01/2023	page:79-104 not clear, etc	HITESH SACHAR
23	12/1/2023	Company Petition IB (IBC)	710102003962023		NABARD CONSULTANCY SERVICES PRIVATE LIMITED VS I A P COMPANY PRIVATE LIMITED	Sec 42	25/01/2023	remove old vakalatnama pdf, and notary estamp on missed page 17, etc	Chamber of Advocate Rishi Kapoor
24	17/01/2023	Company Appeal(Companies Act)	710102007522023		NABARD CONSULTANCY SERVICES PRIVATE LIMITED VS I A P COMPANY PRIVATE LIMITED	Sec 252 (1)	23/01/2023	Synopsis/list of dates &&& events missed, no sign in every pgs of petition, pgs not &&& cut clear 23 to 27,33,34,56,57,60,64 to 68 pgs cut 53, paste welfare and court fees in blank space on vakaltnama, income tax advance service missed, upload only one final petition &&& remove extra documents	SRISHTI KAPOOR
25	17/01/2023	Company Petition IB (IBC)	710102007362023		DELTA IES INDIA PRIVATE LIMITED VS I A P COMPANY PRIVATE LIMITED	IBC Section 59	25/01/2023	page numbering not clear, true copy sign missed on every pages of annexure, etc	SIMRAN SINGH
26	17/01/2023	Company Petition (Companies Act)	710102007442023		REGISTRAR OF COMPANIES VS M/S UTSAV SECURITIES PVT. LTD.	Sec. 271-273	23/01/2023	True copy sign missed in annexures, pgs not clear 219 to 221,225,226,240, 274 to 279,281,282,286 to 291,514,515,524 to 529, 50rs power of attorney missed with Ncit form 12	Kamal
27	18/01/2023	Company Petition (Companies Act)	710102007812023		ETERNITY HOMES PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	23/01/2023	Wrong case type select, pgs in hindi 110,112, vakaltnama missed, true copy stamp missed in annexures	PRATEEK
28	18/01/2023	Company Petition (Companies Act)	710102007912023		PAWAN SETHI VS PCL OILS & SOLVENTS LTD.	Sec. 213	27/01/2023	Pgs not clear 600 to 602,1539 to 1541, serve the petition to all respondent	Chandhiok&mahajan

29	19/01/2023	Company Appeal(Companies Act)	710102008232023		PAWAN SETHI VS PCL OILS & SOLVENTS LTD.	Sec 252 (3)	23/01/2023	Wrong case type select, merger in one pdf after that upload the petition	LAXMI NARAIN
30	19/01/2023	Company Appeal(Companies Act)	710102008482023		PAWAN SETHI VS PCL OILS & SOLVENTS LTD.	Sec 252 (1)	27/01/2023	Pg no 36 missed, AoA missed of spectacular media	MOHD NAZIM KHAN
31	19/01/2023	Company Appeal(Companies Act)	710102008382023		PAWAN SETHI VS PCL OILS & SOLVENTS LTD.	Sec 252 (3)	27/01/2023	Wrong case type select, pgs not clear 67,68	Sheetal
32	19/01/2023	Company Appeal(Companies Act)	710102008432023		PAWAN SETHI VS PCL OILS & SOLVENTS LTD.	Sec 252 (1)	27/01/2023	Pgs not clear 177 to 181,186,187,251,252,276 to 279, stk 07 is to long make it short, company master data missed	Himanshu Satija
33	20/01/2023	Contempt Petition (IBC)	710102008922023		EMPLOYEES PROVIDENT FUND ORGANISATION VS ALOK KUMAR AGGARWAL	Sec 42	25/01/2023	remove delay application delay file by separately, true copy sign missed on every pages of annexures, etc	SAURABH
34	20/01/2023	Company Petition (Companies Act)	710102008982023		SOMNATH SHAILENDRA KUMAR VS SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1)	27/01/2023	Section 242 fees missed,pgs not clear 69 to 84,163 to 206, 1rs court fees missed in vakaltnama, master index missed in 1st volume	MANISH
35	23/01/2023	Contempt Petition (IBC)	710102009612023		AFM FOODS LIMITED VS KUMAR FOOD INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	25/01/2023	wrong section and case type wrong, contact to registry, etc	CHANDRA
36	17/01/2023	Contempt Petition (IBC)	710102007062023		AMARPAL VS PASHCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Rule 11 of NCLT, 2016	25/01/2023	need to sign on every pages of application case type wrong	Vishal
37	17/01/2023	Intervention Petition (IBC)	710102007152023		PALIKA TOWNS LLP VS MOSER BAER INDIA LIMITED	Rule 11 of NCLT, 2016	23/01/2023	case type wrong	Nistha Gupta
38	3/1/2023	Company Petition (Companies Act)	710102000562023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. MANJU SIROHI	Application under any other provisions	27/01/2023	wrong section and case type wrong, etc	Atul Sharma
39	3/1/2023	Company Petition (Companies Act)	710102000592023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. NEETA SAHA	Application under any other provisions	27/01/2023	wrong section and case type wrong, etc	Atul Sharma
40	3/1/2023	Company Petition (Companies Act)	710102000602023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. ASHOK KUMAR SIROHI	Application under any other provisions	27/01/2023	wrong section and case type wrong, etc	Atul Sharma
41	2/9/2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Rule 11 of NCLT, 2016	23/01/2023	case type wrong section wrong according your pdf main petition not mention in prayer	Sanyam
42	11/11/2022	Company Application(Companies Act)	710102093452022	COMPANY APPEAL(COMPANIES ACT)/65(ND)2022	INCOME TAX OFFICER VS REGISTRAR OF COMPANIES (SATYA SHEELA TELECOM PVT. LTD.)	Sec 252 (1) - By Government Body,Rule 11 of NCLT	23/01/2023	section wrong according your pdf please choose Rule 11 of NCLT, 2016 and memo party missed in index and in application signature missing in application	PUNEET
43	25/11/2022	Miscellaneous Application (IBC)	710102097492022	COMPANY PETITION IB (IBC)/446(ND)2017	RAJENDRA K RAHEJA VS PAWAN KUMAR GOYAL	Sec 60(5)	24/01/2023	Case Type Wrong and Main Case Wrong in PDF Applicant Sign in Prayer and 25 Rs. Welfare Fund fess and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	ROHIT RATHI
44	26/11/2022	Interlocutory Application (I.B.C)	710102098052022	COMPANY PETITION IB (IBC)/327(ND)2022	M/S WINSTROL PETROCHEMICALS PVT. LTD. VS WOODHILL INFRASTRUCTURE LIMITED.	Application under any other provisions- IBC	24/01/2023	affidavit back with stamp paper	RAJESH RAI
45	29/11/2022	Interlocutory Application (I.B.C)	710102098552022	COMPANY PETITION IB (IBC)/1565(PB)2018	BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL	Sec 60(5)	24/01/2023	page number missing in application and index	honey Khanna
46	29/11/2022	Interlocutory Application (I.B.C)	710102098572022	COMPANY PETITION IB (IBC)/1565(PB)2018	DEEPAK THAKKAR VS ATUL KUMAR KANSAL	Sec 60(5)	24/01/2023	stamp paper missing	honey Khanna
47	29/11/2022	Interlocutory Application (I.B.C)	710102098592022	COMPANY PETITION IB (IBC)/1565(PB)2018	MANU GOEL VS ATUL KUMAR KANSAL	Sec 60(5)	24/01/2023	page number missing in application and index	honey Khanna

48	29/11/2022	Interlocutory Application (I.B.C)	710102098772022	COMPANY PETITION IB (IBC)/65(ND)2020	RANJAN CHAKRABORTI VS ATUL KUMAR KANSAL	Application under any other provisions- IBC	23/01/2023	need to separately all three files please contact to registry	RANJAN
49	29/11/2022	Interlocutory Application (I.B.C)	710102098562022	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	24/01/2023	page number missing in index and and 25-28 cut	honey Khanna
50	1/12/2022	Interlocutory Application (I.B.C)	710102099502022	COMPANY PETITION IB (IBC)/1565(PB)2018	SANYAM GOEL RESOLUTION PROFESSIONAL VS ATUL KUMAR KANSAL	Application under any other provisions- IBC	27/01/2023	wrong file please choose location application missed main case not link	ABHISHEK
51	12/12/2022	Interlocutory Application (I.B.C)	710102102312022	COMPANY PETITION IB (IBC)/401(ND)2017	KULDEEP VS EARTH INFRASTRUCTURES LTD.	Sec 60(5)	24/01/2023	need to sign on every pages on application	GAURAV SAHRAWAT
52	15/12/2022	Interlocutory Application (I.B.C)	710102103502022	COMPANY PETITION IB (IBC)/662(ND)2022	MOTHERS PRIDE DAIRY INDIA PVT. LTD. VS SANTOSHI FINLEASE PRIVATE LIMITED	Sec 60(5)	23/01/2023	application sign missed on every pages	Anurag
53	18/12/2022	Restoration Application (Companies Act)	710102104392022		THREE C INFRATECH PRIVATE LIMITED VS MOON LIGHT PROPBUILD PRIVATE LIMITED	Rule 48	24/01/2023	main case not link with application and section wrong and sign missing in application page please delete previous document	Meghna
54	21/12/2022	Interlocutory Application (I.B.C)	710102105472022	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	23/01/2023	notary missing	ABHISHEK
55	22/12/2022	Interlocutory Application (I.B.C)	710102106142022	COMPANY PETITION IB (IBC)/2628(ND)2019	KRISHNA MURARI JAISWAL VS SARAYA INDUSTRIES LTD	Sec 60(5)	23/01/2023	36-37, 40-45 not clear page and ticket not allowed in vakalatnama content	KARUNA NIDHI
56	4/1/2023	Interlocutory Application (I.B.C)	710102001052023	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 66(1)	27/01/2023	due payment for other section section wrong according wrong	ANAND
57	4/1/2023	Restoration Application (IBC)	710102001042023		VINOD KUMAR & ORS VS M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	Any other provision - Govt body,Any other provision - Govt body	27/01/2023	main case not link with application section wrong technically according your pdf affidavit and stamp paper party not match	SURENDER
58	5/1/2023	Interlocutory Application (I.B.C)	710102001902023	COMPANY PETITION IB (IBC)/407(PB)2022	AVANTHA HOLDINGS LIMITED VS VISTRA ITCL (INDIA) LIMITED	Sec 60(5)	24/01/2023	MAIN CASE NO NOT MENTION IN MEMO OF PARTIES	VARSHA
59	5/1/2023	Interlocutory Application (I.B.C)	710102001662023	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SHRIVASTAVA & ORS. VS GAYATRI HOSPITALITY AND REALCON LIMITED	Sec 60(5),Sec 60(5)	23/01/2023	pagination not done	Aishvary
60	5/1/2023	Interlocutory Application (I.B.C)	710102001622023	COMPANY PETITION IB (IBC)/470(ND)2019	DURHA VITRAK PRIVATE LIMITED VS GAYATRI HOSPITALITY AND REALCON LIMITED	Sec 60(5)	27/01/2023	need to additional file	AISHWARYA
61	9/1/2023	Interlocutory Application (I.B.C)	710102002822023	COMPANY PETITION IB (IBC)/1048(ND)2019	J. P. ENGINEERS PRIVATE LIMITED VS MOHINDER JAIN	Sec 66(1)	27/01/2023	due payment other section section wrong according you pdf	AISHWARYA
62	9/1/2023	Interlocutory Application (I.B.C)	710102002832023	COMPANY PETITION IB (IBC)/1048(ND)2019	J. P. ENGINEERS PRIVATE LIMITED VS MOHINDER JAIN	Application under any other provisions- IBC	27/01/2023	section wrong according your pdf welfare @ 25 rs and court fee @ 3 rs on single vakalatnama	AISHWARYA
63	10/1/2023	Interlocutory Application (I.B.C)	710102003322023	COMPANY PETITION IB (IBC)/1285(ND)2019	THREE PLANTINUM SOFTECH (P) LTD VS MOHINDER JAIN	Application under any other provisions- IBC	24/01/2023	please file as a additional	RAJENDRA
64	8/1/2023	Interlocutory Application (I.B.C)	710102002632023	COMPANY PETITION IB (IBC)/1330(ND)2019	GULSHAN KUMAR GUPTA VS MOHINDER JAIN	Application under any other provisions- IBC	23/01/2023	Counsel Detail Incomplete After Index and Memo Party	GULSHAN KUMAR GUPTA
65	12/1/2023	Company Application(Companies Act)	710102003972023	COMPANY PETITION (COMPANIES ACT)/168(ND)2021	ROYAL ENGINEERING CONSULTANCY PVT. LTD. VS POONAM ANAND	Any other provision - Govt body	24/01/2023	need to additional file	Poonam Anand
66	12/1/2023	Interlocutory Application (I.B.C)	710102004042023	COMPANY PETITION IB (IBC)/300(PB)2020	CROSS SECTION INTERACTIVE PRIVATE LIMITED VS SARE GURUGRAM PVT LTD	Sec 60(5)	27/01/2023	affidavit verified date not visible	Kapil Kumar Sharma
67	12/1/2023	Interlocutory Application (I.B.C)	710102004092023	COMPANY PETITION IB (IBC)/71(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS VIVEK PRAKASH	Application under any other provisions- IBC,Section 121(1)	27/01/2023	prayer missed please check contact registry	GOVIND
68	13/01/2023	Interlocutory Application (I.B.C)	710102004882023	COMPANY PETITION IB (IBC)/59(PB)2018	ARVIND GARG VS VIVEK PRAKASH	Application under any other provisions- IBC	27/01/2023	MAIN CASE WRONG ON PAGE NO 1A,	Arvind Garg

69	12/1/2023	Interlocutory Application (I.B.C)	710102004272023	COMPANY PETITION IB (IBC)/763(ND)2021	BERGER PAINTS INDIA LIMITED VS KANTI MOHAN RUSTAGI RESOLUTION PROFESSIONAL UNICAST AUTOTECH PVT LTD	Sec 60(5)	27/01/2023	DD NOT MATCHED	Samrat
70	13/01/2023	Interlocutory Application (I.B.C)	710102004672023	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA LIQUIDATOR OF SONEAR INDUSTRIES LTD. VS KANTI MOHAN RUSTAGI RESOLUTION PROFESSIONAL UNICAST AUTOTECH PVT LTD	Application under any other provisions- IBC	29/01/2023	DD not deposited.	aditya gauri
71	16/01/2023	Interlocutory Application (I.B.C)	710102006772023	COMPANY PETITION IB (IBC)/810(ND)2021	VINITA VS STATE BANK OF INDIA	Application under any other provisions- IBC	23/01/2023	memo party missing and section wrong and page number 13-23 not clear page	Vinita
72	16/01/2023	Interlocutory Application (I.B.C)	710102006782023	COMPANY PETITION IB (IBC)/754(ND)2021	VINITA VS STATE BANK OF INDIA	Application under any other provisions- IBC	24/01/2023	memo party missing	Vinita
73	16/01/2023	Interlocutory Application (I.B.C)	710102006662023	COMPANY PETITION IB (IBC)/835(ND)2022	SIDBI THROUGH RP VS MS. SUDHA RASTOGI	Rule 11 of NCLT, 2016	23/01/2023	page 22 translate to english and section not mention in index	ABHISHEK DEVGAN
74	16/01/2023	Interlocutory Application (I.B.C)	710102006392023	COMPANY PETITION IB (IBC)/643(ND)2018	M/S. A TO Z BARTER PVT. LTD. VS MS. SUDHA RASTOGI	Application under any other provisions- IBC	23/01/2023	welfare and court fee missing	ABHISHEK DEVGAN
75	16/01/2023	Interlocutory Application (I.B.C)	710102006862023	COMPANY PETITION IB (IBC)/375(PB)2018	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	23/01/2023	memo party missing and page numbering missing and index missing and need to sign every page in application and stamp paper and affidavit missing	RAJ VARDHAN
76	16/01/2023	Interlocutory Application (I.B.C)	710102006332023	COMPANY PETITION IB (IBC)/115(ND)2020	GULSHAN GABA VS M/S ABW INFRASTRUCTURE LTD	Sec 43(1) r/w Sec 44 (1)	23/01/2023	due payment other section and page number missing in index and applicant sign missing in prayer and e stamp paper and affidavit not notarize and true copy and sign missing in annexure page and welfare and court fee missing	Gulshan Gaba
77	16/01/2023	Interlocutory Application (I.B.C)	710102006402023	COMPANY PETITION IB (IBC)/115(ND)2020	GULSHAN GABA VS M/S ABW INFRASTRUCTURE LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	23/01/2023	memo party missing and page number not mention in index and stamp paper and affidavit not notarize and page number missing in application and welfare and court fee missing	Gulshan Gaba
78	16/01/2023	Interlocutory Application (I.B.C)	710102006842023	COMPANY PETITION IB (IBC)/50(PB)2021	COMMISSIONER VS VINAY KUMAR SINGHAL RESOLUTION PROFESSIONAL OF SHARP EYE ADVERTISING PVT. LTD	Sec 60(5)	24/01/2023	108-109 not clear page Pg-120 in hindi	Kunal Sharma
79	16/01/2023	Interlocutory Application (I.B.C)	710102006652023	COMPANY PETITION IB (IBC)/50(PB)2021	LALIT KUMAR DANGI VS SHUCHI JAIN	Sec 66(1)	23/01/2023	wrong file choose location chennai	Aditi Sharma
80	16/01/2023	Interlocutory Application (I.B.C)	710102006452023	COMPANY PETITION IB (IBC)/2768(ND)2019	HALDIRAM FINCAP PVT. LTD. VS SUNIL SACHDEVA	Rule 11 of NCLT, 2016	24/01/2023	need to additional	Alok KUMAR PANDEY
81	16/01/2023	Interlocutory Application (I.B.C)	710102006352023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS SUNIL SACHDEVA	Application under any other provisions- IBC	23/01/2023	page number 17-23,25-29,38, not clear page and stamp paper and affidavit missing and page number 14-15 missing	SUMAN
82	16/01/2023	Interlocutory Application (I.B.C)	710102006362023	COMPANY PETITION IB (IBC)/492(ND)2018	KIRAN GOLLA VS SUNIL SACHDEVA	Application under any other provisions- IBC	23/01/2023	page number missing after 33 page	Kiran
83	16/01/2023	Interlocutory Application (I.B.C)	710102006702023	COMPANY PETITION IB (IBC)/840(ND)2022	SIDBI THROUGH RP VS MR. PARESH RASTOGI	Rule 11 of NCLT, 2016	23/01/2023	section not mention in index and main case number not mention in memo party and page 22 translate to english	ABHISHEK DEVGAN
84	16/01/2023	Interlocutory Application (I.B.C)	710102006742023	COMPANY PETITION IB (IBC)/838(ND)2022	SIDBI THROUGH RP VS MR. DEEPAK RASTOGI	Rule 11 of NCLT, 2016	23/01/2023	blank page upload	ABHISHEK DEVGAN
85	16/01/2023	Restoration Application (Companies Act)	710102006932023	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	VIJAY AGGARWAL VS SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	Rule 11 of NCLT	23/01/2023	memo party missing and section wrong and e-stamp paper not notarize	RAJIV

86	16/01/2023	Interlocutory Application (I.B.C)	710102007002023	COMPANY PETITION IB (IBC)/462(PB)2022	COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED VS COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	Sec 60(5)	23/01/2023	memo party missing and page number 18-21,24-27,30-33,36-39,42-45,47-58,61-64,68-71,74-84,88-91,95-99,101-105,108-109,112-115,117-119,121,124,126-127,130-133,135-138,141-144,147-150,154-157,166,169-171, not clear page	vijay
87	17/01/2023	Interlocutory Application (I.B.C)	710102007462023	COMPANY PETITION IB (IBC)/1529(ND)2019	PRESIDENT BHASKAR VALLEY PLOT BUYERS WELFARE ASSOCIATION VS COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	Sec 60(5)	23/01/2023	page number wrong after 20 page in index and service missing	Rajiv Malik
88	17/01/2023	Company Application(Companies Act)	710102007182023	COMPANY PETITION (COMPANIES ACT)/132(ND)2022	WESTON TUBES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	23/01/2023	cp not mention in main case	ROBIN SINGH SIROHI
89	17/01/2023	Interlocutory Application (I.B.C)	710102007512023	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT, 2016	24/01/2023	Section Wrong According your Index and Memo Party Missing and Date Missing in Vakalatnama	HONEY SATPAL
90	17/01/2023	Interlocutory Application (I.B.C)	710102007482023	COMPANY PETITION IB (IBC)/922(PB)2018	KISHAN GOPAL SOMANI VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	24/01/2023	page number 64-67,70-75,81-84,86-90 not clear page	ADITYA GOEL
91	17/01/2023	Interlocutory Application (I.B.C)	710102007572023	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA LIQUIDATOR OF RGTL INDUSTRIES LTD. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	24/01/2023	section wrong and page 22 missing and date missing in affidavit	RISHI
92	17/01/2023	Interlocutory Application (I.B.C)	710102007272023	COMPANY PETITION IB (IBC)/991(ND)2018	AASTHA SURGIMED LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	24/01/2023	section wrong	ALOK KAUSHIK
93	17/01/2023	Interlocutory Application (I.B.C)	710102007352023	COMPANY PETITION IB (IBC)/375(PB)2018	NARESH ARORA VS SATYA PRAKASH GUPTA	Rule 11 of NCLT, 2016	24/01/2023	verified date missing in affidavit and ticket not allowed mid on vakaltnama	Supriya
94	17/01/2023	Company Application(Companies Act)	710102007502023	COMPANY PETITION (COMPANIES ACT)/206(PB)2022	SANDEEP KUMAR GUPTA VS ABHISATYA PRIVATE LIMITED	Application under any other provisions ,Rule 11 of NCLT	24/01/2023	main case wrong	Urvashi
95	18/01/2023	Interlocutory Application (I.B.C)	710102007672023	COMPANY PETITION IB (IBC)/2628(ND)2019	RAJENDER KUMAR JINDAL VS SARAYA INDUSTRIES LTD	Rule 11 of NCLT, 2016	24/01/2023	Section Wrong According your Index and Need to Applicant sign on Every Pages in Application and E-Stamp Paper Missing and CP Not Mentioned in Main Case	Iokesh kumar
96	18/01/2023	Interlocutory Application (I.B.C)	710102008032023	COMPANY PETITION IB (IBC)/3370(ND)2019	VANEET BHATIA VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	24/01/2023	due payment other section	Vishal
97	17/01/2023	Interlocutory Application (I.B.C)	710102007682023	COMPANY PETITION IB (IBC)/108(PB)2022	CFM ASSET RECONSTRUCTION PVT LTD VS MICRO STOCK HOLDING PRIVATE LIMITED	22(3)(b)	24/01/2023	Counsel Sign Missing After Index and Memo Party and Application and Applicant Sign Missing After Index	Sandeep
98	18/01/2023	Company Application(Companies Act)	710102008052023	COMPANY PETITION (COMPANIES ACT)/5(ND)2022	SH. SURINDER SINGH VS ACHINTYA HEALTHCARE PRIVATE LIMITED	Sec. 242(4)	23/01/2023	page number123-133,134-139 not clear page and page number wrong after 133 page	HITESH SACHAR
99	18/01/2023	Interlocutory Application (I.B.C)	710102007782023	COMPANY PETITION IB (IBC)/813(ND)2021	AJIT KUMAR VS SANJAY KEJRIWAL & ORS.	Application under any other provisions- IBC	24/01/2023	45-48 not clear page and volume wise index missing in vol 1 vol2	Shivanshu Kumar
100	18/01/2023	Interlocutory Application (I.B.C)	710102007792023	COMPANY PETITION IB (IBC)/813(ND)2021	AJIT KUMAR VS GOPI KRISHNA KEJRIWAL & ORS	Sec 43(1) r/w Sec 44 (1)	24/01/2023	Volume Wise Index Missing	Shivanshu Kumar
101	18/01/2023	Interlocutory Application (I.B.C)	710102008002023	COMPANY PETITION IB (IBC)/2504(ND)2019	OM LOGISTICS LIMITED VS MANSFIELD CABLES COMPANY LIMITED	Rule 11 of NCLT, 2016	24/01/2023	Page No.103, 100, 94, 85, 82, 28, 25, 16, 17, 109, 127, 148, Page Not Clear and Ticket Not Allowed Mid on Vakalatnama	ARUN AGGARWAL
102	18/01/2023	Company Appeal (IBC)	710102007752023	COMPANY PETITION IB (IBC)/2963(ND)2019	A GUHAN VS SUNITA UMESH	Sec 42	24/01/2023	Case Type Wrong	Tushar
103	18/01/2023	Interlocutory Application (I.B.C)	710102008022023	COMPANY PETITION IB (IBC)/334(ND)2018	ANIL KUMAR JAIN VS SUNITA UMESH	Rule 11 of NCLT, 2016,Rule 154 (1)	24/01/2023	Payment Due Other Section	ANIL KUMAR JAIN

104	17/01/2023	Interlocutory Application (I.B.C)	710102007592023	COMPANY PETITION IB (IBC)/489(ND)2022	DEEPAK GOYAL VS STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	24/01/2023	memo party missed	Rajat Srivastava
105	19/01/2023	Interlocutory Application (I.B.C)	710102008172023	COMPANY PETITION IB (IBC)/391(ND)2018	MOHD NAZIM KHAN VS STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	24/01/2023	Section Not Mentioned in Index and Need to Applicant Sign on Every Pages in Application Pages and Page No. 15-18 Missing in PDF and Page No. 39 Need to Typed Copy and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Main Case Missing in Vakalatnama and Due Payment Other Section	Sharad Tyagi
106	19/01/2023	Interlocutory Application (I.B.C)	710102008472023	COMPANY PETITION IB (IBC)/1689(PB)2019	RAJIV BAJAJ VS ANNIES APPAREL PRIVATE LIMITED	Application under any other provisions- IBC	24/01/2023	due payment other section and page number 1-2 not mention in index and 46-48,not clear page and section wrong	RAJIV BAJAJ
107	19/01/2023	Interlocutory Application (I.B.C)	710102008552023	COMPANY PETITION IB (IBC)/330(ND)2021	MADHU SURI ZAIDI VS MR. ASHWANI KUMAR SINGLA	Sec 60(5)	24/01/2023	Page No. 50-60 True copy Sign Missing in Annexure	Varun Kalra
108	19/01/2023	Interlocutory Application (I.B.C)	710102008352023	COMPANY PETITION IB (IBC)/440(ND)2021	AMIT JAIN VS MAHONAR LAL VIZ	Sec 60(5)	25/01/2023	court fee missed @ 1 rs.	Avinash Bhati
109	19/01/2023	Interlocutory Application (I.B.C)	710102008142023	COMPANY PETITION IB (IBC)/37(PB)2018	FANTASTIC BUILDCON PVT LTD VS MAHONAR LAL VIZ	Regulation 44(2), Liquidation process Regulation, 2016	27/01/2023	section wrong please choose section 60(5)	OM PRAKASJ VIJAY
110	19/01/2023	Company Application(Companies Act)	710102008212023	COMPANY PETITION (COMPANIES ACT)/8(ND)2023	PAYAL SURI VS MELOCARE WELLNESS PRIVATE LIMITED	Rule 11 of NCLT	25/01/2023	main case not mention in memo party	Anshul
111	19/01/2023	Interlocutory Application (I.B.C)	710102008192023	COMPANY PETITION IB (IBC)/113(ND)2021	KATRA REALTORS PRIVATE LIMITED VS RAJESH RAMNANI	Sec 60(5)	27/01/2023	58-176,318-478, not clear page and court fee rs. 1 missing	Sujoy
112	19/01/2023	Interlocutory Application (I.B.C)	710102008442023	COMPANY PETITION IB (IBC)/2632(ND)2019	CENTRAL LINEN PARKS PVT LTD VS BRIGHT STAR HOTELS PRIVATE LIMITED	Sec. 12A	27/01/2023	page number 25-27 not clear page	SAHIL MULLICK
113	20/01/2023	Company Application(Companies Act)	710102008682023	COMPANY PETITION (COMPANIES ACT)/6(ND)2023	SMT SADHNA MEHROTRA VS BRIGHT STAR HOTELS PRIVATE LIMITED	Rule 11 of NCLT	27/01/2023	separate file petition	Atryee Gautam
114	19/01/2023	Interlocutory Application (I.B.C)	710102008312023	COMPANY PETITION IB (IBC)/2012(ND)2019	AWSUM PROTEINS LIMITED VS MANOJ KUMAR YADAV & OTHERS	Sec 66(1)	27/01/2023	wrong file need to additional	MANIK GOYAL
115	19/01/2023	Interlocutory Application (I.B.C)	710102008522023	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS MANOJ KUMAR YADAV & OTHERS	Rule 11 of NCLT, 2016	27/01/2023	section wrong and true copy missing and sign missing in application page	RAGHAV CHADHA
116	19/01/2023	Interlocutory Application (I.B.C)	710102008392023	COMPANY PETITION IB (IBC)/2012(ND)2019	AWSUM PROTEINS LIMITED VS JASWANT KUMAR	Sec 66(1)	27/01/2023	wrong file need to additional	MANIK GOYAL
117	19/01/2023	Interlocutory Application (I.B.C)	710102008362023	COMPANY PETITION IB (IBC)/2012(ND)2019	AWSUM PROTEINS LIMITED VS ASHU VERMA	Sec 66(1)	27/01/2023	wrong file need to additional	MANIK GOYAL
118	20/01/2023	Interlocutory Application (I.B.C)	710102008702023	COMPANY PETITION IB (IBC)/708(ND)2021	JATIN GARG & VEENA GUPTA VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	27/01/2023	page number not mention in index and double page numbering	ABHINAV SHARMA
119	20/01/2023	Interlocutory Application (I.B.C)	710102008762023	COMPANY PETITION IB (IBC)/1913(ND)2019	NAVNEET GUPTA VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	27/01/2023	memo party incomplete	Navneet
120	19/01/2023	Interlocutory Application (I.B.C)	710102008582023	COMPANY PETITION IB (IBC)/822(ND)2021	VIVEK SHARMA RESOLUTION PROFESSIONAL VS CHANDRESH JAJOO	Application under any other provisions- IBC	27/01/2023	double page numbering after 14 page	Vivek Sharma
121	19/01/2023	Interlocutory Application (I.B.C)	710102008572023	COMPANY PETITION IB (IBC)/632(ND)2020	RAKESH KUMAR JINDAL (IRP) VS CHANDRESH JAJOO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	27/01/2023	64-71,77, not clear page	Rakesh Kumar Jindal
122	20/01/2023	Interlocutory Application (I.B.C)	710102008732023	COMPANY PETITION IB (IBC)/360(ND)2021	TAXUS INFRASTRUCTURE AND POWER PROJECTS VS CHANDRESH JAJOO	Sec 60(5)	27/01/2023	separate application file	Darshan

123	20/01/2023	Interlocutory Application (I.B.C)	710102009042023	COMPANY PETITION IB (IBC)/408(ND)2018	SULOCHANA DEVI VS MR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	23/01/2023	welfare and court fee missing	MANISH
124	20/01/2023	Miscellaneous Application (IBC)	710102008802023	COMPANY PETITION IB (IBC)/3226(ND)2019	BHARAT SANCHAR NIGAM LIMITED VS OKAYA POWER PVT LTD	Rule 11 of NCLT, 2016	27/01/2023	case type wrong	Sapna
125	20/01/2023	Interlocutory Application (I.B.C)	710102008862023	COMPANY PETITION IB (IBC)/22(PB)2018	ANITA KUMARI AND OTHERS VS VALUE INFRACON INDIA PVT. LTD	Rule 34	27/01/2023	section wrong and applicant sign missing prayer and page 47-51,59-68,76-80,83-96, not clear page and 3 rs. court fee missing	Ritesh Singh
126	20/01/2023	Interlocutory Application (I.B.C)	710102008812023	COMPANY PETITION IB (IBC)/446(ND)2017	DHARMENDRA KUMAR VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	27/01/2023	section wrong and page number not mention in index and page number missing in application	ROHIT RATHI
127	20/01/2023	Interlocutory Application (I.B.C)	710102008902023	COMPANY PETITION IB (IBC)/432(ND)2017	MS SPICEJET MERCHANDISE PVT. LTD. AND AJAY SINGH VS COC FOR MIDITECH PVT. LTD. REPRESENTED BY C V ROY	Sec 60(5)	27/01/2023	need to sign every page in application and affidavit back date and applicant sign missing in prayer and 89not clear page and double page numbering	VARUN K CHOPRA
128	20/01/2023	Interlocutory Application (I.B.C)	710102009002023	COMPANY PETITION IB (IBC)/953(PB)2018	ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL HANUNG TOYS & TEXTILES LIMITED VS COC FOR MIDITECH PVT. LTD. REPRESENTED BY C V ROY	Sec 60(5)	27/01/2023	page number 59-61,64-66, not clear page and court fee rs.1 missing	ABHISHEK
129	20/01/2023	Interlocutory Application (I.B.C)	710102009052023	COMPANY PETITION IB (IBC)/48(PB)2020	PRADEEP KUMAR VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL JAIPURIA BUILCON PRIVATE LIMITED	Sec 60(5)	27/01/2023	page number 35-39 translate to english and true copy missing	NEERAJ
130	20/01/2023	Interlocutory Application (I.B.C)	710102008992023	COMPANY PETITION IB (IBC)/48(PB)2020	SHASHI BANSAL & ANR VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL JAIPURIA BUILCON PRIVATE LIMITED	Sec 60(5)	27/01/2023	page 20,31,48,59-65, not clear page and page number 35-39 translate to english and true copy missing	NEERAJ
131	20/01/2023	Interlocutory Application (I.B.C)	710102008932023	COMPANY PETITION IB (IBC)/117(PB)2019	SIVANAGARAJA TADUVAI VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL JAIPURIA BUILCON PRIVATE LIMITED	Application under any other provisions- IBC	24/01/2023	merge into one pdf	RAJA
132	20/01/2023	Interlocutory Application (I.B.C)	710102008952023	COMPANY PETITION IB (IBC)/435(ND)2017	RAKESH BHATIA VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL JAIPURIA BUILCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/01/2023	main case wrong	rakesh
133	20/01/2023	Interlocutory Application (I.B.C)	710102008782023	COMPANY PETITION IB (IBC)/1913(ND)2019	ALLAHABAD BANK VS NIMITAYA HOTEL AND RESORTS LIMITED	Sec 30	24/01/2023	page numbering 72-75,93-94,131-133, not clear page and double page numbering after 77 page and section wrong	manuj nagrath
134	20/01/2023	Interlocutory Application (I.B.C)	710102008962023	COMPANY PETITION IB (IBC)/117(PB)2019	SIVANAGARAJA TADUVAI VS NIMITAYA HOTEL AND RESORTS LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	24/01/2023	merge into one pdf	RAJA
135	20/01/2023	Interlocutory Application (I.B.C)	710102009062023	COMPANY PETITION IB (IBC)/48(PB)2020	BALESH KUMAR GOEL VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL JAIPURIA BUILCON PRIVATE LIMITED	Sec 60(5)	27/01/2023	36-40, not clear page and true copy missing	NEERAJ
136	20/01/2023	Miscellaneous Application (IBC)	710102008852023	COMPANY PETITION IB (IBC)/1683(ND)2018	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD VS OPTIMA INDUSTRIES	Application under any other provisions- IBC	27/01/2023		Avinash Kumar Tyagi
137	5/1/2023	Interlocutory Application (I.B.C)	710102001692023	COMPANY PETITION IB (IBC)/1088(PB)2020	MR. PARDEEP KUMAR SETHI VS OPTIMA INDUSTRIES	Sec 60(5)	23/01/2023	pagination missed after 53 pages pagination missed after 59 pages	Khushboo Shah
138	21/01/2023	Interlocutory Application (I.B.C)	710102009362023	COMPANY PETITION IB (IBC)/375(PB)2018	K. L. STEELS PVT. LTD. VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	25/01/2023	court fee missed @ 3 rs	ARNAV

139	21/01/2023	Interlocutory Application (I.B.C)	710102009352023	COMPANY PETITION IB (IBC)/945(ND)2018	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	24/01/2023	main case wrong	Mani Gupta
140	21/01/2023	Interlocutory Application (I.B.C)	710102009472023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR VS M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	23/01/2023		Sajeve Bhushan Deora
141	4/1/2023	Interlocutory Application (I.B.C)	710102001222023	COMPANY PETITION IB (IBC)/1176(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	23/01/2023	Counsel Sign Missing After Index in Volumes	KUNAL CHATTERJI
142	20/01/2023	Interlocutory Application (I.B.C)	710102009122023	COMPANY PETITION IB (IBC)/717(ND)2019	PUNJAB & SIND BANK VS DEVENDRA SINGH	Sec 60(5)	27/01/2023	page 164,167, not clear page and memo party missing	SANJAY BAJAJ
143	21/01/2023	Interlocutory Application (I.B.C)	710102009412023	COMPANY PETITION IB (IBC)/375(PB)2018	ANURADHA BARDEJA VS ASHOK CHANDRA SWAIN	Sec 60(5)	25/01/2023	court fee missed @ 3 rs	ARNAV
144	23/01/2023	Interlocutory Application (I.B.C)	710102009632023	COMPANY PETITION IB (IBC)/375(PB)2018	M/S RAJ KUMAR (HUF) VS ASHOK KUMAR SWAIN RESOLUTION PROFESSIONAL	Sec 60(5)	25/01/2023	court fee missed @ 3 rs	ARNAV
145	4/1/2023	Interlocutory Application (I.B.C)	710102001232023	COMPANY PETITION IB (IBC)/1177(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS ASHOK KUMAR SWAIN RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	23/01/2023	Counsel Sign Missing in Affidavit	KUNAL CHATTERJI
146	19/01/2023	Interlocutory Application (I.B.C)	710102008502023	COMPANY PETITION IB (IBC)/3173(ND)2019	HEMANT SETHI RP OF EMKAY AUTOMOBILE INDUSTRIES LIMITED VS ASHOK KUMAR SWAIN RESOLUTION PROFESSIONAL	Sec 12(2)	27/01/2023	section wrong according your pdf	aditya gauri
147	16/01/2023	Interlocutory Application (I.B.C)	710102007022023	COMPANY PETITION IB (IBC)/3173(ND)2019	LALIT KUMAR DANGI VS PARAG GHOLAP	Sec 60(5)	23/01/2023	wrong file please choose location chennai	Aditi Sharma
148	16/01/2023	Interlocutory Application (I.B.C)	710102007012023	COMPANY PETITION IB (IBC)/370(ND)2020	LUXMI ELECTRICALS & ENGINEERING WORKS VS LUXMI ELECTRICALS & ENGINEERING WORKS	Sec 60(5)	23/01/2023	need to sign every page in application	A.K ASSOCIATES law offices
149	21/01/2023	Company Application(Companies Act)	710102009432023	COMPANY PETITION (COMPANIES ACT)/25(ND)2010	ANIL KUMAR GARG VS M/S QUEENS GRANITE PVT LTD	Rule 11 of NCLT	23/01/2023	Section Wrong According your Index	Vipul Ganda
150	21/01/2023	Company Application(Companies Act)	710102009442023	COMPANY PETITION (COMPANIES ACT)/26(ND)2010	ANIL KUMAR GARG VS SUKH NGAR BUILDCON PVT. LTD. AND ORS.	Rule 11 of NCLT	23/01/2023	Section Wrong According your Index	Vipul Ganda
151	17/01/2023	Interlocutory Application (I.B.C)	710102007162023	COMPANY PETITION IB (IBC)/1808(ND)2019	TATA CAPITAL FINANCIAL SERVICES LIMITED VS BALDEO METALS PRIVATE LIMITED	Sec 60(5)	23/01/2023	section wrong	Prabhat
152	24/01/2023	Interlocutory Application (I.B.C)	710102010172023	COMPANY PETITION IB (IBC)/440(ND)2021	PREETI DAS VS THE RESOLUTION PROFESSIONAL OF LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	27/01/2023	41-44,48-50,64-65, not clear page	ANANNYA
153	23/01/2023	Interlocutory Application (I.B.C)	710102009742023	COMPANY PETITION IB (IBC)/113(ND)2021	KATRA REALTORS PRIVATE LIMITED VS RAJESH RAMNANI	Sec 60(5)	25/01/2023	pdf not clear court fee missed	Sujoy
154	24/01/2023	Interlocutory Application (I.B.C)	710102009852023	COMPANY PETITION IB (IBC)/50(PB)2021	VINAY KUMAR SINGHAL VS ISHWAR MEDIA PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	27/01/2023	service missing	Vinay
155	24/01/2023	Interlocutory Application (I.B.C)	710102009922023	COMPANY PETITION IB (IBC)/401(ND)2017	RAJESH GUPTA VS AKASH SHINGHAL & ANR.	Sec 60(5)	25/01/2023	need to sign on every pages on application	Shubham Paliwal
156	27/01/2023	Interlocutory Application (I.B.C)	710102010552023	COMPANY PETITION IB (IBC)/1243(ND)2018	HEMALATA HOSPITALS LIMITED VS SIBA KUMAR MOHAPATRA	Sec 60(5)	27/01/2023	page 22-25,27, not clear page and 3rs. court fee missing	Shubhanshu Gupta
157	24-01-2023	0710102076942022(No.of Docs 1)	0710102076942022/2	COMPANY PETITION IB (IBC)/726(ND)2022	INTEC CAPITAL LIMITED VS. DAVINDER SINGH CHAWLA	Section 95(1)	29-01-2023	Index Missing	isingh035@gmail.com
158	24-01-2023	0710102080462021(No.of Docs 2)	0710102080462021/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	29-01-2023	Wrongly Filed Need to be IA	hmcohm
159	24-01-2023	0710102080462021(No.of Docs 2)	0710102080462021/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	29-01-2023	Wrongly Filed Need to be IA	hmcohm
160	18-01-2023	0710102093642022(No.of Docs 2)	0710102093642022/2	COMPANY PETITION IB (IBC)/848(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	IBC under Sec 7	29-01-2023	Date Missing in Vakalatnama	aaryan@sastralegal

161	18-01-2023	0710102093642022(No.of Docs 2)	0710102093642022/2	COMPANY PETITION IB (IBC)/848(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	IBC under Sec 7	29-01-2023	Date Missing in Vakalatnama	aaryan@sasttralegal
162	18-01-2023	0710102093642022(No.of Docs 2)	0710102093642022/2	COMPANY PETITION IB (IBC)/848(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	IBC under Sec 7	29-01-2023	Date Missing in Vakalatnama	aaryan@sasttralegal
163	24-01-2023	0710102060742022(No.of Docs 1)	0710102060742022/2	COMPANY PETITION (COMPANIES ACT)/139(ND)2022	MR. RISHIPAL SINGH VS. SHANI CORPORATION LIMITED	Sec. 241(1),Sec. 242(4)	29-01-2023	Index Missing and Ticket Not Allowed Mid on Vakalatnama	8851087095
164	18-01-2023	0710102093642022(No.of Docs 2)	0710102093642022/2	COMPANY PETITION IB (IBC)/848(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	IBC under Sec 7	29-01-2023	Date Missing in Vakalatnama	aaryan@sasttralegal
165	25-01-2023	0710102075292022(No.of Docs 1)	0710102075292022/3	CONTEMPT PETITION (IBC)/25(ND)2022	RAKESH KUMAR GUPTA LIQUIDATOR FOR NAMDHARI FOOD INTERNATIONAL PVT LTD VSSHRI NEERAJ SHARMA MANAGING DIRECTOR AND CEO	Rule 11 of NCLT, 2016	29-01-2023	Wrongly Filed here	Irlo
166	23-01-2023	0710102017572022(No.of Docs 2)	0710102017572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2022	LIFESTAR PHARMA PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-01-2023	Case Title and Case number and Matter name msising in Page 2 and 4 according to PDF, Advocate address details msising in Affidavit in Pages 2 and 4 according to PDF	anubhavncit
167	24-01-2023	0710102080462021(No.of Docs 2)	0710102080462021/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	29-01-2023	Wrongly Filed Need to be IA	hmcohm
168	24-01-2023	0710102080462021(No.of Docs 2)	0710102080462021/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	29-01-2023	Wrongly Filed Need to be IA	hmcohm
169	24-01-2023	0710102159562019(No.of Docs 2)	0710102159562019/7	COMPANY APPLICATION(IBC)/1625(ND)2019	AKHILESH KUMAR GUPTA VS. GOPAL KALRA	Sec 66(1)	29-01-2023	Counsel Sign Missing After Index	rklawchambers
170	25-01-2023	0710102105372019(No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	29-01-2023	Index is missing and Rs25 welfare fees and Rs.3 Court fees is Missing on Vakalatnama.	atreadvocate
171	25-01-2023	0710102105372019(No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	29-01-2023	Index is missing and Rs25 welfare fees and Rs.3 Court fees is Missing on Vakalatnama.	atreadvocate
172	9/4/2022	0710102027492022(No.of Docs 0)	0710102027492022/2	INTERLOCUTORY APPLICATION (I.B.C)/1688(ND)2022	SH. GYAN CHAND MISHRA VSTHREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	29-01-2023	Page No:40,46 is not Clear.	
173	23-01-2023	0710102016522022(No.of Docs 2)	0710102016522022/6	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD VS. UTTAM STRIPS LTD	Sec 60(5)	29-01-2023	E-stamp and Affidavit msising	spiyush47
174	24-01-2023	0710102093732022(No.of Docs 2)	0710102093732022/2	INTERLOCUTORY APPLICATION (I.B.C)/5570(ND)2022	DEVENDRA UMRao VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	29-01-2023	Date Missing in Vakalatnama	chaudharylawoffices
175	21-01-2023	0710102090462022(No.of Docs 5)	0710102090462022/3	COMPANY PETITION IB (IBC)/830(ND)2022	B.P. AGENCY (HYD) VS. BN PACK CORRUGATED PRIVATE LIMITED	IBC Under Sec 9	29-01-2023	Separate Index of Volume 1,2,3,4 missing, Affidavit Back date, Pages 63,64 according to PDF are Blank, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	saurabhdevkaran2811
176	4/8/2020	0710102076222020(No.of Docs 0)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-01-2023	Page No. 5-601 True Copy Sign Missing	
177	12/1/2023	0710102088962022(No.of Docs 2)	0710102088962022/1	COMPANY PETITION IB (IBC)/837(ND)2022	SIDBI THROUGH RP VS. MS. SONALI RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
178	12/1/2023	0710102088882022(No.of Docs 2)	0710102088882022/1	COMPANY PETITION IB (IBC)/838(ND)2022	SIDBI THROUGH RP VS. MR. DEEPAK RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek

179	12/1/2023	0710102088882022(No.of Docs 2)	0710102088882022/1	COMPANY PETITION IB (IBC)/838(ND)2022	SIDBI THROUGH RP VS. MR. DEEPAK RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
180	20-05-2022	0710102040332022(No.of Docs 0)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	27-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,32 47,3248,3253,3254,3272,3273 ,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,24 85,2498,2499,2512,2513,2526 ,2527,2555,2556,2605,2606,2 767,2768,2785,2800,2815,281 6,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	
181	20-05-2022	0710102040332022(No.of Docs 0)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	27-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,32 47,3248,3253,3254,3272,3273 ,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,24 85,2498,2499,2512,2513,2526 ,2527,2555,2556,2605,2606,2 767,2768,2785,2800,2815,281 6,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	
182	20-05-2022	0710102040332022(No.of Docs 0)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	27-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,32 47,3248,3253,3254,3272,3273 ,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,24 85,2498,2499,2512,2513,2526 ,2527,2555,2556,2605,2606,2 767,2768,2785,2800,2815,281 6,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	

183	12/1/2023	0710102088902022(No.of Docs 2)	0710102088902022/1	COMPANY PETITION IB (IBC)/833(ND)2022	SIDBI THROUGH RP VS. MS. MADHU RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
184	12/1/2023	0710102088902022(No.of Docs 2)	0710102088902022/1	COMPANY PETITION IB (IBC)/833(ND)2022	SIDBI THROUGH RP VS. MS. MADHU RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
185	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
186	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
187	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
188	12/1/2023	0710102088912022(No.of Docs 2)	0710102088912022/1	COMPANY PETITION IB (IBC)/834(ND)2022	SIDBI THROUGH RP VS. MR. KARAN RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
189	12/1/2023	0710102088912022(No.of Docs 2)	0710102088912022/1	COMPANY PETITION IB (IBC)/834(ND)2022	SIDBI THROUGH RP VS. MR. KARAN RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
190	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
191	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
192	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
193	18-01-2023	0710102136162019(No.of Docs 5)	0710102136162019/50	COMPANY APPLICATION(IBC)/1342(ND) 2019	RELAN BUILDWELL PVT LTD VS. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	27-01-2023	Pages 110,111 according to PDF Not Clear	anirbanlaw@66
194	18-01-2023	0710102136162019(No.of Docs 5)	0710102136162019/50	COMPANY APPLICATION(IBC)/1342(ND) 2019	RELAN BUILDWELL PVT LTD VS. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	27-01-2023	Pages 110,111 according to PDF Not Clear	anirbanlaw@66
195	4/8/2020	0710102076222020(No.of Docs 0)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-01-2023	Page No. 5-601 True Copy Sign Missing	
196	22-01-2023	0710102000832023(No.of Docs 2)	0710102000832023/2	INTERLOCUTORY APPLICATION (I.B.C)/55(ND)2023	RAJESH YADAV VS. MANISH ANEJA & ORS	Sec 60(5)	27-01-2023	True Copy sign msising in Pages 4 to 26 according to PDF	shiven1234
197	24-01-2023	0710102044042021(No.of Docs 2)	0710102044042021/5	INTERLOCUTORY APPLICATION (I.B.C)/3578(ND)2021	SANJU KUMAR VSBHASKAR SWAIN	Application under any other provisions-IBC,Application under any other provisions-IBC	27-01-2023	Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama	amitsanduja99
198	25-01-2023	0710102104442022(No.of Docs 1)	0710102104442022/2	INTERLOCUTORY APPLICATION (I.B.C)/6237(ND)2022	RAJESH RAMNANI VS. GHAZIABAD DEVELOPMENT AUTHORITY & ORS.	Sec 60(5)	27-01-2023	E-stamp missing	advshivanshu
199	24-01-2023	0710200400942016(No.of Docs 2)	0710200400942016/35	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	27-01-2023	FILE CORRUPT NEED TO FILE AGAIN	ankitsingaladvocates
200	24-01-2023	0710200400942016(No.of Docs 2)	0710200400942016/30	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	27-01-2023	FILE CORRUPT NEED TO FILE AGAIN	ankitsingaladvocates
201	24-01-2023	0710200400942016(No.of Docs 2)	0710200400942016/33	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	27-01-2023	FILE CORRUPT NEED TO FILE AGAIN	ankitsingaladvocates
202	12/1/2023	0710102088962022(No.of Docs 2)	0710102088962022/1	COMPANY PETITION IB (IBC)/837(ND)2022	SIDBI THROUGH RP VS. MS. SONALI RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
203	7/9/2022	0710102072972022(No.of Docs 0)	0710102072972022/1	INTERLOCUTORY APPLICATION (I.B.C)/4434(PB)2022	UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED	Sec 60(5)	27-01-2023	Date Missing in Vaklatnama	
204	7/9/2022	0710102072972022(No.of Docs 0)	0710102072972022/1	INTERLOCUTORY APPLICATION (I.B.C)/4434(PB)2022	UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED	Sec 60(5)	27-01-2023	Date Missing in Vaklatnama	
205	7/9/2022	0710102072972022(No.of Docs 0)	0710102072972022/1	INTERLOCUTORY APPLICATION (I.B.C)/4434(PB)2022	UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED	Sec 60(5)	27-01-2023	Date Missing in Vaklatnama	
206	7/9/2022	0710102072972022(No.of Docs 0)	0710102072972022/1	INTERLOCUTORY APPLICATION (I.B.C)/4434(PB)2022	UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED	Sec 60(5)	27-01-2023	Date Missing in Vaklatnama	

207	24-01-2023	0710102070052022(No.of Docs 4)	0710102070052022/2	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	27-01-2023	Page No. 166-173, 283, 395-311 Page Not clear and Page No. 200-206 Need to English Translate Copy	abhay@123
208	22-10-2022	0710102088302022(No.of Docs 0)	0710102088302022/2	INTERLOCUTORY APPLICATION (I.B.C)/5226(ND)2022	DEBASHISH NANDA VS. AMIT KATYAL & ORS	Sec 60(5)	27-01-2023	Please Merge in One PDF To All Annexures and 1 Rs. Court Fess Missing in Vakalatnama	
209	22-10-2022	0710102088302022(No.of Docs 0)	0710102088302022/2	INTERLOCUTORY APPLICATION (I.B.C)/5226(ND)2022	DEBASHISH NANDA VS. AMIT KATYAL & ORS	Sec 60(5)	27-01-2023	Please Merge in One PDF To All Annexures and 1 Rs. Court Fess Missing in Vakalatnama	
210	22-10-2022	0710102088302022(No.of Docs 0)	0710102088302022/2	INTERLOCUTORY APPLICATION (I.B.C)/5226(ND)2022	DEBASHISH NANDA VS. AMIT KATYAL & ORS	Sec 60(5)	27-01-2023	Please Merge in One PDF To All Annexures and 1 Rs. Court Fess Missing in Vakalatnama	
211	23-01-2023	0710102049172022(No.of Docs 2)	0710102049172022/4	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	27-01-2023	Affidavit verification date Not clear, True Copy sign msising in Pages 18 to 33 according to PDF	ADVOCATEVNC
212	23-01-2023	0710102049172022(No.of Docs 2)	0710102049172022/4	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	27-01-2023	Affidavit verification date Not clear, True Copy sign msising in Pages 18 to 33 according to PDF	ADVOCATEVNC
213	4/8/2020	0710102076222020(No.of Docs 0)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-01-2023	Page No. 5-601 True Copy Sign Missing	
214	4/8/2020	0710102076222020(No.of Docs 0)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-01-2023	Page No. 5-601 True Copy Sign Missing	
215	24-01-2023	0710102066512021(No.of Docs 2)	0710102066512021/4	COMPANY PETITION IB (IBC)/609(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. YOGESH KUMAR BHATIA	Section 95(1)	27-01-2023	Index Missing	rriinsolvency
216	24-01-2023	0710102066452022(No.of Docs 2)	0710102066452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED VS. DURGA DAS AGARWAL	Sec 60(5)	27-01-2023	Need to Applicant Sign on Every Pages in Written Submissions	mukullather
217	20-05-2022	0710102040332022(No.of Docs 0)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	27-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	

218	20-05-2022	0710102040332022(No.of Docs 0)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	27-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	
219	20-05-2022	0710102040332022(No.of Docs 0)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	27-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	
220	24-01-2023	0710102066492021(No.of Docs 2)	0710102066492021/4	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	27-01-2023	Index Missing	rinsolvency
221	24-01-2023	0710102066462021(No.of Docs 2)	0710102066462021/4	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA	Section 95(1)	27-01-2023	Index Missing	rinsolvency
222	12/1/2023	0710102088922022(No.of Docs 2)	0710102088922022/1	COMPANY PETITION IB (IBC)/836(ND)2022	SIDBI THROUGH RP VS. MS. MEETA RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
223	12/1/2023	0710102088922022(No.of Docs 2)	0710102088922022/1	COMPANY PETITION IB (IBC)/836(ND)2022	SIDBI THROUGH RP VS. MS. MEETA RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
224	12/1/2023	0710102088922022(No.of Docs 2)	0710102088922022/1	COMPANY PETITION IB (IBC)/836(ND)2022	SIDBI THROUGH RP VS. MS. MEETA RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
225	12/1/2023	0710102088922022(No.of Docs 2)	0710102088922022/1	COMPANY PETITION IB (IBC)/836(ND)2022	SIDBI THROUGH RP VS. MS. MEETA RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek

226	20-05-2022	0710102040332022(No.of Docs 0)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	27-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	
227	20-05-2022	0710102040332022(No.of Docs 0)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	27-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	
228	20-05-2022	0710102040332022(No.of Docs 0)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	27-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	
229	24-01-2023	0710102025212022(No.of Docs 1)	0710102025212022/2	INTERLOCUTORY APPLICATION (I.B.C)/1679(ND)2022	SRIGOPAL CHOUDHURY VS. KARNATAKA BANK	Rule 11 of NCLT, 2016	27-01-2023	Index Missing	SKRADVOCATES

230	24-01-2023	0710102016812022(No.of Docs 2)	0710102016812022/2	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2022	GAURAV KATIYAR VS. EARTHCON INFRACON PRIVATE LIMITED & ORS.	Sec 60(5)	27-01-2023	Need to Applicant Sign on Every Pages in Reply and Page No. 26 Missing in PDF According your Index	yashishchandra
231	12/1/2023	0710102088982022(No.of Docs 2)	0710102088982022/1	COMPANY PETITION IB (IBC)/835(ND)2022	SIDBI THROUGH RP VS. MS. SUDHA RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
232	12/1/2023	0710102088982022(No.of Docs 2)	0710102088982022/1	COMPANY PETITION IB (IBC)/835(ND)2022	SIDBI THROUGH RP VS. MS. SUDHA RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
233	12/1/2023	0710102088932022(No.of Docs 2)	0710102088932022/1	COMPANY PETITION IB (IBC)/840(ND)2022	SIDBI THROUGH RP VS. MR. PARESH RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
234	12/1/2023	0710102088932022(No.of Docs 2)	0710102088932022/1	COMPANY PETITION IB (IBC)/840(ND)2022	SIDBI THROUGH RP VS. MR. PARESH RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
235	12/1/2023	0710102088932022(No.of Docs 2)	0710102088932022/1	COMPANY PETITION IB (IBC)/840(ND)2022	SIDBI THROUGH RP VS. MR. PARESH RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
236	12/1/2023	0710102088932022(No.of Docs 2)	0710102088932022/1	COMPANY PETITION IB (IBC)/840(ND)2022	SIDBI THROUGH RP VS. MR. PARESH RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
237	22-01-2023	0710102028772022(No.of Docs 2)	0710102028772022/1	INTERLOCUTORY APPLICATION (I.B.C)/2480(PB)2022	M/S. SHANKER BROTHERS VSM/S. ENERGO ENGINEERING PROJECTS LTD.	Sec 60(5)	27-01-2023	Incomplete document filed	arnavkumar
238	24-01-2023	0710200400942016(No.of Docs 2)	0710200400942016/31	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	27-01-2023	Document Not Open Technical Error Please Upload Once Again	ankitsingaladvocates
239	12/1/2023	0710102088942022(No.of Docs 2)	0710102088942022/1	COMPANY PETITION IB (IBC)/832(ND)2022	SIDBI THROUGH RP VS. MS. RANI RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
240	12/1/2023	0710102088942022(No.of Docs 2)	0710102088942022/1	COMPANY PETITION IB (IBC)/832(ND)2022	SIDBI THROUGH RP VS. MS. RANI RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
241	12/1/2023	0710102088942022(No.of Docs 2)	0710102088942022/1	COMPANY PETITION IB (IBC)/832(ND)2022	SIDBI THROUGH RP VS. MS. RANI RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
242	12/1/2023	0710102088942022(No.of Docs 2)	0710102088942022/1	COMPANY PETITION IB (IBC)/832(ND)2022	SIDBI THROUGH RP VS. MS. RANI RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
243	12/1/2023	0710102088902022(No.of Docs 2)	0710102088902022/1	COMPANY PETITION IB (IBC)/833(ND)2022	SIDBI THROUGH RP VS. MS. MADHU RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
244	12/1/2023	0710102088902022(No.of Docs 2)	0710102088902022/1	COMPANY PETITION IB (IBC)/833(ND)2022	SIDBI THROUGH RP VS. MS. MADHU RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
245	12/1/2023	0710102088912022(No.of Docs 2)	0710102088912022/1	COMPANY PETITION IB (IBC)/834(ND)2022	SIDBI THROUGH RP VS. MR. KARAN RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
246	12/1/2023	0710102088912022(No.of Docs 2)	0710102088912022/1	COMPANY PETITION IB (IBC)/834(ND)2022	SIDBI THROUGH RP VS. MR. KARAN RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
247	21-01-2023	0710102043072022(No.of Docs 1)	0710102043072022/11	COMPANY PETITION IB (IBC)/414(ND)2022	KARUR VYSYA BANK VS. CHAND KUAMR GOYAL	Section 95(1)	27-01-2023	Index should be in the top page, E-stamp after the Index, Pagination msising after Page 2 according to PDF and True also copy sign msising after Page 2 according to PDF	Nirvana1009
248	19-01-2023	0710102103832022(No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	27-01-2023	Index and Stamp Paper is Missing and Translate these Pages No:17-22.	Rashmip
249	19-01-2023	0710102103832022(No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	27-01-2023	Index and Stamp Paper is Missing and Translate these Pages No:17-22.	Rashmip

250	19-01-2023	0710102103832022(No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	27-01-2023	Index and Stamp Paper is Missing and Translate these Pages No:17-22.	Rashmip
251	19-01-2023	0710102103832022(No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	27-01-2023	Index and Stamp Paper is Missing and Translate these Pages No:17-22.	Rashmip
252	21-01-2023	0710102061392022(No.of Docs 1)	0710102061392022/1	COMPANY APPLICATION/COMPANIES ACT)/291(ND)2022	NITESH BHARDWAJ VS. SAMPARK PROPERTIES PVT. LTD.	Application under any other provisions	27-01-2023	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	agnihotrirajat
253	23-01-2023	0710102000862023(No.of Docs 2)	0710102000862023/1	INTERLOCUTORY APPLICATION (I.B.C)/175(ND)2023	ASSISTANT COMMISSIONER OF COMMERCIAL TAX VSM/S TELEXCELL INFORMATION SYSTEMS LTD.	Sec 60(5)	27-01-2023	Need to File in IA	imperiumlawchambers
254	12/1/2023	0710102088962022(No.of Docs 2)	0710102088962022/1	COMPANY PETITION IB (IBC)/837(ND)2022	SIDBI THROUGH RP VS. MS. SONALI RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
255	12/1/2023	0710102088962022(No.of Docs 2)	0710102088962022/1	COMPANY PETITION IB (IBC)/837(ND)2022	SIDBI THROUGH RP VS. MS. SONALI RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
256	22-10-2022	0710102088302022(No.of Docs 0)	0710102088302022/2	INTERLOCUTORY APPLICATION (I.B.C)/5226(ND)2022	DEBASHISH NANDA VS. AMIT KATYAL & ORS	Sec 60(5)	27-01-2023	Please Merge in One PDF To All Annexures and 1 Rs. Court Fess Missing in Vakalatnama	
257	22-10-2022	0710102088302022(No.of Docs 0)	0710102088302022/2	INTERLOCUTORY APPLICATION (I.B.C)/5226(ND)2022	DEBASHISH NANDA VS. AMIT KATYAL & ORS	Sec 60(5)	27-01-2023	Please Merge in One PDF To All Annexures and 1 Rs. Court Fess Missing in Vakalatnama	
258	22-10-2022	0710102088302022(No.of Docs 0)	0710102088302022/2	INTERLOCUTORY APPLICATION (I.B.C)/5226(ND)2022	DEBASHISH NANDA VS. AMIT KATYAL & ORS	Sec 60(5)	27-01-2023	Please Merge in One PDF To All Annexures and 1 Rs. Court Fess Missing in Vakalatnama	
259	22-10-2022	0710102088302022(No.of Docs 0)	0710102088302022/2	INTERLOCUTORY APPLICATION (I.B.C)/5226(ND)2022	DEBASHISH NANDA VS. AMIT KATYAL & ORS	Sec 60(5)	27-01-2023	Please Merge in One PDF To All Annexures and 1 Rs. Court Fess Missing in Vakalatnama	
260	22-10-2022	0710102088302022(No.of Docs 0)	0710102088302022/2	INTERLOCUTORY APPLICATION (I.B.C)/5226(ND)2022	DEBASHISH NANDA VS. AMIT KATYAL & ORS	Sec 60(5)	27-01-2023	Please Merge in One PDF To All Annexures and 1 Rs. Court Fess Missing in Vakalatnama	
261	22-10-2022	0710102088302022(No.of Docs 0)	0710102088302022/2	INTERLOCUTORY APPLICATION (I.B.C)/5226(ND)2022	DEBASHISH NANDA VS. AMIT KATYAL & ORS	Sec 60(5)	27-01-2023	Please Merge in One PDF To All Annexures and 1 Rs. Court Fess Missing in Vakalatnama	
262	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
263	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
264	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
265	21-01-2023	0710102065492022(No.of Docs 1)	0710102065492022/3	COMPANY PETITION IB (IBC)/687(ND)2022	YATIN JINDAL VS. POMEGRANATE COATERS PRIVATE LIMITED	IBC under Sec 7	27-01-2023	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	vaibhaw863
266	16-12-2022	0710102103832022(No.of Docs 0)	0710102103832022/5	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	27-01-2023	Please attach Court Last order	
267	20-12-2022	0710102105002022(No.of Docs 0)	0710102105002022/2	INTERLOCUTORY APPLICATION (I.B.C)/6351(ND)2022	MANOHAR LAL VIJ VSIDFC FIRST BANK LTD.	19(2)	27-01-2023	True Copy sign msising in Pages 19 to 39 according to PDF, Board Resolution msising	
268	20-12-2022	0710102105002022(No.of Docs 0)	0710102105002022/2	INTERLOCUTORY APPLICATION (I.B.C)/6351(ND)2022	MANOHAR LAL VIJ VSIDFC FIRST BANK LTD.	19(2)	27-01-2023	True Copy sign msising in Pages 19 to 39 according to PDF, Board Resolution msising	
269	24-01-2023	0710102065892022(No.of Docs 1)	0710102065892022/1	COMPANY PETITION IB (IBC)/759(ND)2022	INDEX LOGISTICS PRIVATE LIMITED VS. NO 1 WORLDWIDE EXPRESS PRIVATE LIMITED	IBC Under Sec 9	27-01-2023	Notary Verify Date Missing in Affidavit	Fiducia Legal

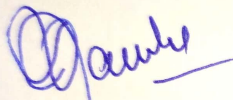
270	4/8/2020	0710102076222020(No.of Docs 0)	0710102076222020/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-01-2023	Stamp paper should be after the Index;Index should be in Top page, True Copy sign msising in Pages 5 to 601 according to PDF	
271	16-06-2022	0710102048632022(No.of Docs 0)	0710102048632022/8	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	27-01-2023	True Copy sign missing in Pages 17 to 55 according to PDF	
272	18-01-2023	0710102136162019(No.of Docs 5)	0710102136162019/50	COMPANY APPLICATION(IBC)/1342(ND)2019	RELAN BUILDWELL PVT LTD VS. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	27-01-2023	Pages 110,111 according to PDF Not Clear	anirbanlaw@66
273	18-01-2023	0710102136162019(No.of Docs 5)	0710102136162019/50	COMPANY APPLICATION(IBC)/1342(ND)2019	RELAN BUILDWELL PVT LTD VS. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	27-01-2023	Pages 110,111 according to PDF Not Clear	anirbanlaw@66
274	22-01-2023	0710102072642022(No.of Docs 1)	0710102072642022/3	INTERLOCUTORY APPLICATION (I.B.C)/4343(ND)2022	BRAHM DATT VERMA VS. SHEFALI SHARMA	Rule 11 of NCLT, 2016	27-01-2023	E-stamp and Affidavit msising	bdverma
275	12/1/2023	0710102088882022(No.of Docs 2)	0710102088882022/1	COMPANY PETITION IB (IBC)/838(ND)2022	SIDBI THROUGH RP VS. MR. DEEPAK RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
276	12/1/2023	0710102088882022(No.of Docs 2)	0710102088882022/1	COMPANY PETITION IB (IBC)/838(ND)2022	SIDBI THROUGH RP VS. MR. DEEPAK RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
277	22-01-2023	0710102032072018(No.of Docs 2)	0710102032072018/22	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	27-01-2023	E-stamp msising	AdvAshutoshGoel
278	24-01-2023	0710102409302018(No.of Docs 2)	0710102409302018/6	COMPANY PETITION IB (IBC)/674(PB)2018	RELIGARE LIMITED VS ZOLTON PROPERTIES PRIVATE LIMITED	IBC under Sec 7	27-01-2023	NEED TO IA FILE	kjohnco
279	12/1/2023	0710102088982022(No.of Docs 2)	0710102088982022/1	COMPANY PETITION IB (IBC)/835(ND)2022	SIDBI THROUGH RP VS. MS. SUDHA RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
280	12/1/2023	0710102088982022(No.of Docs 2)	0710102088982022/1	COMPANY PETITION IB (IBC)/835(ND)2022	SIDBI THROUGH RP VS. MS. SUDHA RASTOGI	Section 95(1)	27-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	devganabhishek
281	23-01-2023	0710102049172022(No.of Docs 2)	0710102049172022/4	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	27-01-2023	Affidavit verification date Not clear, True Copy sign msising in Pages 18 to 33 according to PDF	ADVOCATEVNC
282	23-01-2023	0710102049172022(No.of Docs 2)	0710102049172022/4	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	27-01-2023	Affidavit verification date Not clear, True Copy sign msising in Pages 18 to 33 according to PDF	ADVOCATEVNC
283	20-12-2022	0710102105002022(No.of Docs 0)	0710102105002022/2	INTERLOCUTORY APPLICATION (I.B.C)/6351(ND)2022	MANOHAR LAL VIJ VSIDFC FIRST BANK LTD.	19(2)	27-01-2023	True Copy sign msising in Pages 19 to 39 according to PDF, Board Resolution msising	
284	20-12-2022	0710102105002022(No.of Docs 0)	0710102105002022/2	INTERLOCUTORY APPLICATION (I.B.C)/6351(ND)2022	MANOHAR LAL VIJ VSIDFC FIRST BANK LTD.	19(2)	27-01-2023	True Copy sign msising in Pages 19 to 39 according to PDF, Board Resolution msising	
285	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	25-01-2023	Pages 110,111,401 to 423,427 according to PDF Not Clear, True Copy sign msising in Pages 372 to 393 according to PDF	anirbanlaw@66
286	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	25-01-2023	Pages 110,111,401 to 423,427 according to PDF Not Clear, True Copy sign msising in Pages 372 to 393 according to PDF	anirbanlaw@66
287	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	25-01-2023	Pages 110,111,401 to 423,427 according to PDF Not Clear, True Copy sign msising in Pages 372 to 393 according to PDF	anirbanlaw@66
288	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	25-01-2023	Pages 110,111,401 to 423,427 according to PDF Not Clear, True Copy sign msising in Pages 372 to 393 according to PDF	anirbanlaw@66

289	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	24-01-2023	Pages 439,458,566,643 according to PDF are Handwritten, Page 642 according to PDF Not Clear, Sub-Title msising in Page 1 according to PDF	
290	16-01-2023	0710102088822022(No.of Docs 1)	0710102088822022/3	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	24-01-2023	Incomplete document	siddharth bhatli
291	23-01-2023	0710102410732018(No.of Docs 1)	0710102410732018/8	COMPANY PETITION IB (IBC)/593(PB)2018	UNION BANK OR INDIA VS M/S. IP CONSTRUCTION PVT LTD.	IBC under Sec 7	24-01-2023	Advocate Sign Missing in Vakalatnama	aaryan@sastralegal
292	16-01-2023	0710102088822022(No.of Docs 1)	0710102088822022/3	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	24-01-2023	Incomplete document	siddharth bhatli
293	14-02-2022	0710102012492022(No.of Docs 0)	0710102012492022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2023	Pages 18 to 36, 38 to 44,166,192 to 198 according to PDF Not Clear, True Copy sign msising in Pages 45 to 86,92 to 178,217,220 to 230 according to PDF, Pages 92 to 108,110, according to PDF in Hindi	
294	3/1/2023	0710102000612023(No.of Docs 0)	0710102000612023/7	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	24-01-2023	Board resolution missing.	
295	3/1/2023	0710102000612023(No.of Docs 0)	0710102000612023/8	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	24-01-2023	SPA not notarised. Page 28 not signed.	
296	3/1/2023	0710102000612023(No.of Docs 0)	0710102000612023/8	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	24-01-2023	SPA not notarised. Page 28 not signed.	
297	3/1/2023	0710102000612023(No.of Docs 0)	0710102000612023/8	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	24-01-2023	SPA not notarised. Page 28 not signed.	
298	3/1/2023	0710102000612023(No.of Docs 0)	0710102000612023/8	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	24-01-2023	SPA not notarised. Page 28 not signed.	
299	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	24-01-2023	Pages 439,458,566,643 according to PDF are Handwritten, Page 642 according to PDF Not Clear, Sub-Title msising in Page 1 according to PDF	
300	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	24-01-2023	Pages 439,458,566,643 according to PDF are Handwritten, Page 642 according to PDF Not Clear, Sub-Title msising in Page 1 according to PDF	
301	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	24-01-2023	Pages 439,458,566,643 according to PDF are Handwritten, Page 642 according to PDF Not Clear, Sub-Title msising in Page 1 according to PDF	
302	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	24-01-2023	Pages 439,458,566,643 according to PDF are Handwritten, Page 642 according to PDF Not Clear, Sub-Title msising in Page 1 according to PDF	
303	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	24-01-2023	Pages 439,458,566,643 according to PDF are Handwritten, Page 642 according to PDF Not Clear, Sub-Title msising in Page 1 according to PDF	

304	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	24-01-2023	Pages 439,458,566,643 according to PDF are Handwritten, Page 642 according to PDF Not Clear, Sub-Title msising in Page 1 according to PDF	
305	20-01-2023	0710102081322021(No.of Docs 1)	0710102081322021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2021	CELESTE MERCHANDISE LIMITED VS. RAGHUNATH HOLDINGS AND FINLEASE PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2023	Affidavit verification date is missing	palashagarwal
306	3/1/2023	0710102000612023(No.of Docs 0)	0710102000612023/7	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	24-01-2023	Board resolution missing.	
307	3/1/2023	0710102000612023(No.of Docs 0)	0710102000612023/7	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	24-01-2023	Board resolution missing.	
308	24-01-2023	0710102075002022(No.of Docs 1)	0710102075002022/1	COMPANY PETITION IB (IBC)/892(ND)2022	KHUSHBU DYE-CHEM PRIVATE LIMITED VS. CHEMICAL SUPPLIERS INDIA PRIVATE LIMITED	IBC Under Sec 9	24-01-2023	Index Missing	zainkhan@onelegal
309	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2023	Pages 77,120 according to PDF Not Clear, Page 100 according to PDF Not uploaded properly, Words are hiding in Page 220 according to PDF	
310	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2023	Pages 77,120 according to PDF Not Clear, Page 100 according to PDF Not uploaded properly, Words are hiding in Page 220 according to PDF	
311	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2023	Pages 77,120 according to PDF Not Clear, Page 100 according to PDF Not uploaded properly, Words are hiding in Page 220 according to PDF	
312	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2023	Pages 77,120 according to PDF Not Clear, Page 100 according to PDF Not uploaded properly, Words are hiding in Page 220 according to PDF	
313	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2023	Pages 77,120 according to PDF Not Clear, Page 100 according to PDF Not uploaded properly, Words are hiding in Page 220 according to PDF	
314	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2023	Pages 77,120 according to PDF Not Clear, Page 100 according to PDF Not uploaded properly, Words are hiding in Page 220 according to PDF	
315	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2023	Pages 77,120 according to PDF Not Clear, Page 100 according to PDF Not uploaded properly, Words are hiding in Page 220 according to PDF	
316	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2023	Pages 77,120 according to PDF Not Clear, Page 100 according to PDF Not uploaded properly, Words are hiding in Page 220 according to PDF	
317	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2023	Pages 77,120 according to PDF Not Clear, Page 100 according to PDF Not uploaded properly, Words are hiding in Page 220 according to PDF	

318	3/1/2023	0710102000612023(No.of Docs 0)	0710102000612023/7	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	24-01-2023	Board resolution missing.	
319	14-02-2022	0710102012492022(No.of Docs 0)	0710102012492022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2023	Pages 18 to 36, 38 to 44,166,192 to 198 according to PDF Not Clear, True Copy sign msising in Pages 45 to 86,92 to 178,217,220 to 230 according to PDF, Pages 92 to 108,110, according to PDF in Hindi	
320	10/3/2022	0710102019232022(No.of Docs 0)	0710102019232022/6	COMPANY PETITION IB (IBC)/368(ND)2022	LAKSHYA INFRA PROMOTERS PRIVATE LIMITED VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	24-01-2023	True Copy sign msising in Pages 20 to 27 according to PDF	
321	16-01-2023	0710102088822022(No.of Docs 1)	0710102088822022/3	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	24-01-2023	Incomplete document	siddharth bhatli
322	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	24-01-2023	Pages 439,458,566,643 according to PDF are Handwritten, Page 642 according to PDF Not Clear, Sub-Title msising in Page 1 according to PDF	
323	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	24-01-2023	Pages 439,458,566,643 according to PDF are Handwritten, Page 642 according to PDF Not Clear, Sub-Title msising in Page 1 according to PDF	
324	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
325	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
326	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
327	14-02-2022	0710102012492022(No.of Docs 0)	0710102012492022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2023	Pages 18 to 36, 38 to 44,166,192 to 198 according to PDF Not Clear, True Copy sign msising in Pages 45 to 86,92 to 178,217,220 to 230 according to PDF, Pages 92 to 108,110, according to PDF in Hindi	
328	14-02-2022	0710102012492022(No.of Docs 0)	0710102012492022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2023	Pages 18 to 36, 38 to 44,166,192 to 198 according to PDF Not Clear, True Copy sign msising in Pages 45 to 86,92 to 178,217,220 to 230 according to PDF, Pages 92 to 108,110, according to PDF in Hindi	
329	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
330	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
331	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
332	16-01-2023	0710102088822022(No.of Docs 1)	0710102088822022/3	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	24-01-2023	Incomplete document	siddharth bhatli
333	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
334	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates

335	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Seprately Filed	ankitsingaladvocates
336	13-07-2021	0710102041742021(No.of Docs 0)	0710102041742021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)80(ND)2021	CRIL FINCAP PRIVATE LTD & ANR	Sec. 230-232 - Second Motion,Rule 11 of NCLT	23-01-2023	Place the fees on the Blank side of Vakalatnama.	
337	29-07-2022	0710102061812022(No.of Docs 0)	0710102061812022/1	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	23-01-2023	True Copy sign missing in Pages 12 to 183 according to PDF	
338	29-07-2022	0710102061812022(No.of Docs 0)	0710102061812022/1	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	23-01-2023	True Copy sign missing in Pages 12 to 183 according to PDF	
339	29-07-2022	0710102061812022(No.of Docs 0)	0710102061812022/1	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	23-01-2023	True Copy sign missing in Pages 12 to 183 according to PDF	
340	20-01-2023	0710102008712022(No.of Docs 2)	0710102008712022/15	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	23-01-2023	Need to file in IA.	lakshminayagam
341	12/9/2021	0710102065662021(No.of Docs 0)	0710102065662021/2	INTERLOCUTORY APPLICATION (I.B.C)/4139(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. BGM TELECOMMUNICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	23-01-2023	Sign msising in Pages 1 to 16 according to PDF	
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343	20-01-2023	0710102075062022(No.of Docs 2)	0710102075062022/5	COMPANY APPEAL(COMPANIES ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Sec 252 (3)	23-01-2023	Main Case number msising, Notary msising in E-stamp	Locus@123
344	20-01-2023	0710102024172021(No.of Docs 2)	0710102024172021/4	COMPANY PETITION IB (IBC)/201(ND)2021	MASOOD HASAN VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	23-01-2023	Page No:15,18-19 is not Clear and Vakalatnama is Missing.	tsarvesh88@lko


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